

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 08/196/2016
CA. NO

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017**

NAME OF THE COMPANY: M/s. Kama Holdingd Ltd.

SECTION OF THE COMPANIES ACT: 196

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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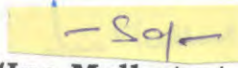
Present: Petitioner Mr. Anil Kumar Poddar.

Mr. Rajat Lakhanpal, Company Secreatry.

ORDER

Mr. Rajat Lakhanpal, PCS, submits that even previously inspection had been made available of the required record to the petitioner in 2014. Thereafter they have not received any further request. However, keeping in view the present petition, the same may be provided to the petitioner within two weeks.

To come up on 16.03.2017.


(Ina Malhotra)
Member Judicial